

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Friday, 23rd May 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
61 WP(C)/2782/2025 B/O	RAHMAT ULLA LASKAR Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62 WP(C)/2787/2025 B/O	RAKHU SUKLABAIIDYA Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, FINANCE SC, EDU
63 WP(C)/2788/2025 B/O	TAHERA BEGUM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
64 WP(C)/2790/2025 B/O	SAMINA BEGOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS			
65 WP(C)/778/2021 B/O	DR. SANGHAMITRA CHOUDHURY Versus THE GAUHATI UNIVERSITY AND 6 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-6) MR. P J PHUKAN (SC, GAUHATI UNIVERSITY, R- 1,2,3) MR. S K DEKA MR. M DAS (R-6) SC, U G C (R-7)
66 WP(C)/5493/2023 FIXED	NILOY DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.
WITH I.A.(Civil)/1585/2025 in WP(C)/5493/2023	NILOY DUTTA Versus THE STATE OF ASSAM	MRS. P GOSWAMI MS N SAIKIA MR M Z RAHMAN	SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025
18)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
19)	MR. S SHARMA	26-05-2025	To	27-05-2025
20)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	Crl.Pet./582/2025 FIXED	FOKHORUDDIN ALI AHMED Versus ABU BASER REZABUL HOQUE AHMED	MR. S S S RAHMAN MS G SARMAH MS B H SHIRIN	
44	Crl.Pet./592/2025 B/O	HASBI MEHAZABUR RAHMAN AND ANR. Versus MUSTAFA SYED MAHMOOD MUKTADIR	MR. N H MAZARBHUIYAN MR. M R SODIAL MR. M H SAIKIA R ALI MR R I BHUYAN	
BAIL HEARING (BA)				
45	Bail Appln./631/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	JALAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
46	Bail Appln./800/2025 FIXED	MOFIDUL HAQUE @ MOHAMMAD MOFIDUL HAQUE Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR S HOQUE MR. N K DAS MR. A S ALI B DEKA	PP, ASSAM
47	Bail Appln./1167/2025 WITH CASE RECORD(SCANNED COPY), FIXED	DULAL HIRA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
ORDERS				
48	Crl.Pet./460/2025 BY SLIP	DR. SYED SAMSUZ ZAMAN @ DR SAYEED SAMSUZ ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. A R SHOME MR A J GHOSH	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
9 WA/59/2023 BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
WITH 10 WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
WITH 11 WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
WITH 12 WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
WITH 13 WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
WITH 14 WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
WITH 15 WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM

16	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
17	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
18	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
19	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
20	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
21	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
22	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
23	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
24	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
25	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
26	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
27	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
28	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
29	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM

	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
30	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
31	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
32	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
33	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
34	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
35	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
36	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
37	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
38	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
39	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM

40	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
41	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
42	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
43	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
44	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
45	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
46	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
47	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
48	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
49	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
50	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
52	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM

53	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
54	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
55	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
56	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
57 WP(C)/6194/2022 B/O	MD. ERSAD ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR. B RAHMAN (r-6) SC, SSA
ORDERS			
58 WP(C)/4455/2023 B/O	PRADIP SARMA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AG SC, SEC. EDU. SC, FINANCE
59 Review.Pet./96/2024 IN WP(C)/488/2019 (D/O), B/O	DHANJYOTI NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB L SANGTAM	SC, ELEM. EDU
60 I.A.(Civil)/3509/2024 B/O in Review.Pet./13329/2024	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR MR A HOSSAIN	MR. N K KALITA (R-5) SC, SEC. EDU.
WITH Review.Pet./13329/2024 (Filing Number)	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA	
61 WP(C)/5590/2024 FIXED	SUMOD PORBOSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	MR. J LASKAR	SC, N C HILLS
62 WP(C)/6896/2024 B/O	DIBYAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU. SC, SEBA

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18)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
19)	MR. S SHARMA	26-05-2025	To	27-05-2025
20)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
58	WP(C)/196/2025 FIXED	NARJI BEGUM Versus THE STATE OF ASSAM AND 11 ORS	MR. S BANIK MR A RAZZAK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, AG MD J ALOM (R-11) MR. M ISLAM(R-11) MR. M HUSSAIN (R-12) MR. A Z AHMED(R-12) MS A KHATUN(R-11) SC, FINANCE
	WITH I.A.(Civil)/1616/2025 in WP(C)/196/2025	NARJI BEGUM Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MR A RAZZAK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, AG MD J ALOM (R-11) MR. M ISLAM(R-11) MR. M HUSSAIN (R-12) MR. A Z AHMED(R-12) MS A KHATUN(R-11) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

46	Bail Appln./3301/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
40 WP(C)/7474/2023	JURI BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG) SC, SEC. EDU.
TO BE SPOKEN TO			
41 WP(C)/6435/2017 BY SLIP	MAHENDRA NATH MAHANTA and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
WITH 42 WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
BAIL HEARING (BA)			
43 Bail Appln./1600/2025 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	RAFIQUL HOQUE ALIAS MIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
WITH 44 Bail Appln./174/2025	AMIR ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MS F INTAZ MR Z HUSSAIN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
WITH 45 Bail Appln./334/2025	ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE Versus THE STATE OF ASSAM	MR A H AHMED MR. S I TALUKDAR	PP, ASSAM
WITH 46 Bail Appln./1257/2025	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM	MR K THAKUR B ALI SK	PP, ASSAM

ORDERS

47	Tr.P.(C)/46/2023 FIXED	MUSTT SHABANA YEASMIN Versus KAZI MD. SHAHNAWAZ AHMED	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR. R SHARMA MR E AHMED MR H R CHOUDHURY S. TALUKDAR MISS R A CHOUDHURY
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HEARING

48	WP(C)/4151/2017 PART-HEARD, FIXED	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[For Friday,23rd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	CRP(IO)/172/2025 FIXED	M/S SELECTION SHOES AND ANR Versus M/S A.P. TRADES AND COMMERCE AND 2 ORS.	MR. M DUTTA S DAS	
FOR HEARING U/O XLI RULE II C.P.C.				
44	RSA/64/2025 CAVT. NO.035520/25,N FIXED	PINKU BORAH Versus RANJIT NATH AND 17 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR N N UPADHYAYA MR. D K BAGCHI B B KAKATI FOR CAVEATOR
	WITH I.A.(Civil)/1443/2025 in RSA/64/2025	PINKU BORAH Versus RANJIT NATH AND 17 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR N N UPADHYAYA MR. D K BAGCHI B B KAKATI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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20)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
17 WP(C)/2553/2025 FIXED	SRI TRAILOKYA SARMA Versus UNION OF INDIA AND ORS.	MR. M DUTTA	GA, ASSAM DY.S.G.I. S DAS SC, NHDC
BAIL HEARING (BA)			
18 Bail Appln./3882/2024 B/O, WITH OFFICE NOTE, CASE RECORD (SCANNED COPY)	BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
ORDERS			
19 WP(C)/6906/2024 AS FIRST ITEM AT 10:30 A.M., BY SLIP	UDIPTA MECH Versus THE UNION OF INDIA	MR. K P PATHAK, AMICUS CURIAE UDIPTA MECH, PETITIONER IN PERSON	MR. R K D CHOUDHURY,SC,DSGI. MR. A SARMA (R-8,9) MR. K KALITA(R-8,9) MS G SWAMI(R-8,9) SC, OIL

LEAVE NOTE OF ADVOCATES FOR 23/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
44 Bail Appln./1470/2025 (AT 10:30 AM)	MD WASIM AKRAM AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
WITHDRAWAL			
45 Bail Appln./1108/2025 WITH CASE RECORD(SCANNED COPY), B/O	ABDUL KALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION (BA)			
46 Bail Appln./1694/2025 B/O	NOSAD ALI ALIAS NAUSHAD ALI AND ANR. Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
MOTION			
47 Crl.Pet./602/2025 B/O	SRI BINOD BASFOR Versus SMTI BABITA BASFOR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	
BAIL HEARING (BA)			
48 Bail Appln./1328/2025 WITH OFFICE NOTE, FIXED	SUMIT DAS Versus THE STATE OF ASSAM AND ANR.	MS. A BEGUM MS P DAS	PP, ASSAM
49 Bail Appln./1527/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HARE KRISHNA SARKAR Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
BAIL HEARING			
50 AB/1031/2025 FIXED	SHRI JWMWISRANG BRAHMA @ JEMSARANG BASUMATARY Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR B C MUCHAHARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
40	Bail Appln./1132/2025 FIXED, WITH CASE RECORD (SCANNED COPY), OFFICE NOTE	ANAS AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
41	Bail Appln./1324/2025 BA 3021/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD NACHIR MIAH Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
42	Bail Appln./1516/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ATAUR RAHMAN ALIAS ATHWAR RAHMAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA A SAHA	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 23/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025
18)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025

19)	MR. S SHARMA	26-05-2025	To	27-05-2025
20)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
52	I.A.(Civil)/731/2025 FIXED in WP(C)/905/2025	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus NIRAD KANT BAGLA	MR. D DAS SR. ADV MR. K KAKOTI	MR. D SARAF MR. S S GUPTA
	WITH WP(C)/905/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI
	WITH I.A.(Civil)/803/2025 in WP(C)/905/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	MR. K N CHOUDHURY MR. D SARAF MR. S S GUPTA	SC, ATEPFO GA, ASSAM
	WITH I.A.(Civil)/806/2025 in WP(C)/905/2025	THE NUTRA TEA INDUSTRIES LLP Versus NIRAD KANT BAGLA	MR. R B PHOOKAN MR H K NATH A J KASHYAP	MR. D SARAF
53	WITH WP(C)/906/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI
	WITH I.A.(Civil)/730/2025 in WP(C)/906/2025	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus NIRAD KANT BAGLA	MR. D DAS SR. ADV MR. K KAKOTI	MR. D SARAF MR. S S GUPTA
	WITH I.A.(Civil)/794/2025 in WP(C)/906/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	MR. K N CHOUDHURY MR. D SARAF MR. S S GUPTA	SC, ATEPFO GA, ASSAM
	WITH I.A.(Civil)/809/2025 in WP(C)/906/2025	THE NUTRA TEA INDUSTRIES LLP Versus NIRAD KANT BAGLA	MR. R B PHOOKAN MR H K NATH A J KASHYAP	

ADMISSION

54	WP(C)/7142/2018 FIXED, BY SLIP	SAJJAN AGARWALA (MODI) Versus THE STATE OF ASSAM AND 6 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDAK	MR G N SAHEWALLA (R-5 TO 7) GA, ASSAM MD ASLAM (R-5 TO 7) MR. P DEKA (R-5 TO 7) SC, REVENUE
ORDERS				
55	Review.Pet./73/2025 IN WP(C) 7082/2023 (D/O), B/O	AHSAN ALI Versus ANIMA KHATUN	MR H DAS D BARUAH	GA, ASSAM
56	I.A.(Civil)/1365/2025 FIXED, BY SLIP IN WP(C)/6674/2022 (D/O), REVIEW PET./3/2025 (D/O) in WP(C)/6674/2022	SRI DIPTI PRASAD PEGU AND ORS Versus THE STATE OF ASSAM AND ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	GA, ASSAM SC, SEC. EDU.
57	WP(C)/1943/2025 FIXED	SANKARACHARJYA BASUMATARY AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR MS A DAS	GA, ASSAM MS F BEGUM(R-8) MR S PAUL(R-8)

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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